

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00377/2020

Jabalpur, this Wednesday, the 17th day of March, 2021

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

Rajendra Kumar Gupta, S/o Late Shri Ganesh Prasad Gupta, aged about 55 years, presently posted as Deputy General Manager (Tech), NHAI, Regional Office Bhopal R/o C-93, Palace Orchard, Kolar Road, Bhopal

-Applicant

(By Advocate – Shri Jubin Prasad)

V e r s u s

1. Union of India through its Secretary, Ministry of Road Transport & Highways, Parivahan Bhawan, Parliament Street, New Delhi – 110001.
2. National Highways Authority of India through its Chairman, G-5&6, Sector 10, Dwarka, Delhi – 110075.
3. Chief General Manager (HR/Admin-II), National Highways Authority of India, G-5&6, Sector 10, Dwarka Delhi – 110075.
4. Deputy General Manager (HR/Admin-II), National Highways Authority of India, G-5&6, Sector 10, Dwarka Delhi – 110075.
5. Regional Officer, National Highways Authority of India, Regional Office, E-2/21, Arera Colony, Bhopal (M.P.)

-Respondents

(By Advocate – Shri Vikram Singh)

O R D E R (O R A L)

By Ramesh Singh Thakur, JM.

Learned counsel for the applicant submits that on the instructions from the applicant, he seeks to withdraw this Original Application with liberty to approach the competent authority of the respondent department.

2. Learned counsel for the respondents has no objection to it.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.



(Naini Jayaseelan)
Administrative Member
am/-

(Ramesh Singh Thakur)
Judicial Member